



**ORDER**  
**(Through Virtual Mode)**

**24.07.2020** Heard Mr. Ramji Srinivasan, learned Senior Counsel representing the Respondent – State Bank of India. Hearing concluded.

Heard in rebuttal Mr. Abhijit Sinha, learned counsel for the Appellant in ‘*Company Appeal (At) (Insolvency) No. 1202 of 2019*’ and Mr. Rishav Banerjee, learned counsel for the Appellant in ‘*Company Appeal (At) (Insolvency) No. 1450 of 2019*’. Hearing concluded. **Judgement reserved.**

Since written submissions have already been filed by the learned counsel for the parties, they shall be at liberty to produce only the case laws/judgments which they relied upon within one week.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[ Shreasha Merla ]**  
**Member (Technical)**

/ns/gc/